## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong 2nd December, 2016

No.HCM.II/123/2015/4701: It is hereby notified to all concerned that 8th December, 2016 (Thursday) is declared as holiday on account of Nongkrem Dance.

REGISTRAR GENERAL

Memo. No. HCM. 11/123/2015/4701A Dated, Shillong 2<sup>nd</sup> December, 2016 Copy to:-

- The Joint Registrar-cum-Secretary to Hon'ble Chief Justice. High Court of Meghalaya, Shillong.
- The Joint Registrar-cum-OSD (I/c Judicial Section), High Court of Meghalaya, Shillong.
- The Private Secretaries to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- The Private Secretaries to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- The PA to the Registrar General, High Court of Meghalaya, Shillong.
   The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
- The Districts & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura.
- 8. The Registrar, High Court of Meghalaya
- 9. The Joint Registrar, High Court of Meghalaya, Shillong.
- 10. The Deputy Registrar (Admn.), High Court of Meghalaya, Shillong.
- The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 12. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
- 13. The Assistant Registrar (Account), High Court of Meghalaya, Shillong.
- 14. The Chief Librarian, High Court of Meghalaya, Shillong.
- The Chief Translator (In-charge Stationery), High Court of Meghalaya, Shillong.
- 16. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 18. The Superintendent (Judl.) High Court of Meghalaya, Shillong.
- 19. Notice Board
- 20. Office File.

REGISTRAR GENERAL